

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(10) C.P.(I.B)-510/7/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES: State Bank of India
V/s
Techno kart India Ltd.

SECTION OF THE COMPANIES ACT: 7 of Insolvency & Bankruptcy Code,
2016.

ORDER

1. The Learned Representatives of both sides are present.
2. Since the connected matters already posted to 29.08.2018 hence, at request of the Respondent the matter is adjourned to **29.08.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

14.08.2018.
HHS